

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2045 of 1996

New Delhi, this the 24th day of September, 1997

Hon'ble Mr. N. Sahu, Member (Admnv)

Ms. Ritu D/o late Sh. A. N. Mehra,
temporarily residing at D-6,
Soami Nagar, New Delhi & working as
Lower Division Clerk at Delhi Central
Circle 6, C.P.W.D., R.K. Puram,
New Delhi

- APPLICANT

(By Advocate - Shri J.S. Sangwan)

Versus

1. The Secretary, Ministry of Urban affairs & Employment, New Delhi.
2. The Executive Engineer (D.D.O.), HQ D.C.C. VI, C.P.W.D., R.K. Puram, New Delhi.
3. Shri S.K. Mittal, Executive Engineer D¹ Division, C.P.W.D., Kidwai Nagar (West) New Delhi

- RESPONDENTS

(By Advocate Shri Harvir Singh proxy counsel
for Ms. Pratima Gupta)

ORDER (Oral)

By Mr. N. Sahu, Member (Admnv)-

The learned counsel for the applicant wants to withdraw the Original Application. The O.A. is disposed of as withdrawn. No costs.

N. Sahu
(N. Sahu)
Member (Admnv)

rkv.